

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 317 of 2019

IN THE MATTER OF:

Abhishek Sharad

...Appellant

Versus

Registrar of Companies, West Bengal.

...Respondent

Present:-

For Appellant: Ms. Soma Samantari, Advocate.

**For Respondent: Mr. Sanjib Kumar Mohanty, Advocate for R-1, Sr. Panel
Central Govt. Counsel.**

O R D E R
(Virtual Mode)

09.11.2020 Learned counsel for both sides are not accessible in the Virtual Mode due to difficulty in connectivity.

List the Appeal For Admission (After Notice) hearing on **22nd December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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